

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 274 of 2014**

**Dated: 5<sup>th</sup> August, 2015**

**In the matter of:-**

**M/s National Energy Trading & Service Ltd. ....Appellant (s)  
Versus  
Tamilnadu Generation & Distribution Corporation Ltd. & Ors.  
...Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **11.09.2015.**

**COURT MASTER**